RESUME OF WORK DONE BY LOK SABHA

(ELEVENTH LOK SABHA—SIXTH SESSION)

19th November to 2nd December, 1997



LOK SABHA SECRETARIAT NEW DELHI

January, 1998/Pausa, 1919 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Eleventh Lok Sabha during the Sixth Session i.e. from the 19th November to 2nd December, 1997.

New Delhi; January, 1998 S. GOPALAN, Secretary-General.

Pausa, 1919 (Saka)

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1. DURATION OF SESSION

Date of Commencement Date of Adjournment sine die Date of Dissolution Total Number of days of Session 14 days Number of actual sittings Number of Hours of sittings

\$ 19 November, 1997 *2 December, 1997 4 December, 1997 5 days

2 hrs. 45 mts.

^{\$} The first sitting commenced with the playing of National Anthem.

^{*}Originally the Session was scheduled to conclude on 19 December, 1997 but following certain political developments, the House was adjourned sine die on 24 November, 1997.

Later on the House was re-convened on 2 December, 1997 under the provisions of Rule 15 of the Rules of Procedure and Conduct of Business in Lok Sabha but in view of the new political developments (Acceptance of Resignation of Prime Minister Shri I.K. Guiral and that of his Council of Ministers) and in accordance with the decision taken at the meeting of the Speaker with Leaders of parties/Groups in Lok Sabha held on 2.12.1997, the House was again adjourned sine die on the same day i.e. on 2.12.1997.

2. BILLS (i) Government Bills

	l	ड्र <u>द</u> ्
Progress/ Remarks	o.	Withdrawn by leave of the House Discussion not concluded
No. of amend-ments carried	8	1 1
amend- ments ments tabled	7	1 (
Time taken No. of amend-ments tabled	9	10 0 E
Date of discussion in Lok Sabha	2	20.11.1997 (withdrawal) 20.11.1997 (Motion for consideration moved)
Date of laying on the Table in the case of Bill passed by Rajya Sabha	4	1 1
Date of introduction	3	13.8.1997
		(Second 1987 Councils
Si. Title of the Bill	2	The Income-Tax (Second 13.8.1997 Amendment) Bill, 1997 The Legislative Councils 14.8.1997 Bill, 1997
ಹ 2	-	- 8

1.	Bills Pending at the end of the last session	19
2.	Bills introduced	Nil
3.	Bills opposed at introduction stage	Nil
4.	Bills passed by Rajya Sabha and laid on the Table	Nil
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6.	Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7.	Bills passed	Nil
8.	Bill negatived	Nil
9.	Bills withdrawn	1
10.	Bills part-discussed	1
11.	Motions for adjournment of debate on the Bills adopted	Nil
12.	Bills referred to Select Committee	Nil
13.	Bills referred to Joint Committee	Nil
14.	Bills reported by Select Committee	Nil
15.	Bills reported by Joint Committee	Nil
16.	Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17.	Bills referred to Standing Committees by Chairman/ Speaker	Nil
18.	Bills reported by Standing Committees	2
19.	Bills pending at the end of sixth session of Eleventh Lok Sabha	•

^{*18} Bills were pending at the time Lok Sabha was adjourned sine die on 2.12.1997. However, all the pending Bills lapsed consequent on dissolution of 11th Lok Sabha on 4.12.1997.

(ii) Bills Referred to the Standing Committees and Presentation/Laying of Report thereof

zi Ż	THE .	Si. Take of the Billi		Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/ Chairman	Name of Committee/ Date of reference	Date of presentation/laying of the Report	Remarks
<u> </u>	The (Amer	Payment idment) Bill,	The Payment of Gratuity 24.7.1997 (Amendment) Bill, 1997. (R.S.)	24.7.1997 (R.S.)	Speaker	Labour and Welfare (4.8.1997)	20.11.1997	Pending in R.S.
αi	The Funds visions	Employees and Miscells (Amendmer	The Employees Provident 7.8.1997 Funds and Miscellaneous Pro- (R.S.) visions (Amendment) Bill, 1997.	7.8.1997 (R.S.)	Speaker	Labour and Welfare (29.9.1997)	20.11.1997	Pending in R.S.

*(iii) Private Members' Bills

Summary

1.	Bills pending at the end of the last session	152
2.	Bills introduced	Nil
3.	Bills withdrawn	Nil
4,	Bills negatived	Nil
5.	Bills removed from the Register of Pending Bills	16
6.	Bills part-discussed**	. 1
7.	Bills pending at the end of Session***	136

Private Members' Business relating to Bills was not transacted during the sixth session of Eleventh Lok Sabha.

^{**} Bill remained part-discussed at the end of the fifth session. Bill was not taken up for further consideration during the sixth session.

^{***} Lok Sabha was adjourned sine-die on 2 December, 1997 and thereafter was dissolved on 4 December, 1997.

3. COMMITTEES

(I) Financial Committees

Name of Committee	No. of Duration	Ž	ation	Average	Study Tours/		Reports Presented	Statement
	s Sharing s	Ŧ	Hr. Mts.	of atten- dance by Members	Undertaken	Original	Action	
Committee on Estimates	-	1. 1	8	.%1		9		1
Committee on Public	I	1	ı	ı	I	-	ı	one
Series and								regarding
								Action
								Report
								was Laid.
Committee on Public Accounts	I	i		1	l	v s	4	1
	-	-	8	1%	1	6	4	-

* Informal sitting. ** Only those members who were in Delhi.

(ii) Standing Committees

<i>i</i> ≥ 3	Name of Committee		No. of	באַס	Duration	Average	Study Tours/	Reports	Presented	Remarks
ģ				Ĭ	ž Ž	of atten- dence by Members		Original	Action	
-	2		က	4		5	9	7	80	6
-	Committee	Committee on Agriculture	1	ı	,	1	1		2	ł
٥i	Committee	Committee on Communi- cations	-	0	e	37.77	I	၈	I	ı
က်	Committee Sub-Commi	Committee on Energy— Sub-Committee on Coal	ο ₁	ო	8	37%	1	ı	ī	ı
₹	Committee Affairs	Committee on External Affairs	8	~	×	34.5%	1	1	1	I
က်	Committee Supplies at tribution	Committee on Food, Civil Supplies and Public Dis- tribution	1	1	1	1	1	1	N	1
ø	Committee Welfare	Committee on Labour and Welfare	l	ł	ı	1	1	~	1	I
۲.	Committee of Chemicals	Committee on Petroleum & Chemicals	~	က	5	*	i	ı	1	1
œ	Committee	Committee on Railways	ł	1	1	ı	i	8	8	I
ø .	Committee on Urban Rural Development Sub-Committee (II)	Committee on Urban and Rural Development (i) Sub-Committee (II)	-	•	8	45%	İ	1	I	1

8

(III) Committees other than Financial and Standing Committees

Remarks		0	1	i	1	ı		ł
Presented	Action	8	1	1	ı	1		1
Study Tours/ Report	Original	7	1	1	_	1		-
Study Tours/ Local Visits	Undertaken Original	•	1	ŀ	ı	1		1
Average	of attend- ance by members	2	%0 9	70%	ı	%0%		1
Duration	Hr. Mts.	4	0 40	გ წ	1	8		
No. of		ဗ	-	8	ı	-		I
Name of Committee		2	Business Advisory Committee	Committee on Privileges	Committee on Petitions	House Committee	House Committee on Accommodation	Railway Convention Committee
<i>1</i> ≤ 3	ġ	-	-	٥i	က	÷		v ó

4. MOTIONS UNDER RULE 191

1.	No. of notices received	175
2.	No. of Motions admitted	57
3.	No. of discussion held	Nil
4.	No. of motions remained part-discussed	Nil
5.	Time taken	. Ni

5. OBITUARY REFERENCES

SI. No.	Name of Member and particulars	Date of death	Date of obituary	1	ime Taken
			Peterences	Н	. M .
1	2	3	4		5
1.	*Mother Teresa	05.09.1997			
2.	*Shri Chitta Basu	05.10.1997			
	(Sitting Member of Eleventh Lok Sabha and Member Sixth, Seventh, Ninth and Tenth Lok Sabha)	~			
3.	*Shri N.V.N. Somu (Sitting Member of Eleventh Lok Sabha and Member Eighth Lok Sabha)	14.11.1997			
4.	Shri Mahabir Prasad Yadav (Member Eighth Lok Sabha)	13.08.1997			
	Shri P. Ankineedu Prasadarao (Member Fifth, Sixth and Seventh Lok Sabha)	27.08.1997			
⊁6 .	Shri Dharampal Singh (Member Ninth Lok Sabha)	04.09.1997	19.11.1997	0	20
-	Shri Satish Agarwal (Member Sixth and Seventh Lok Sabha)	10.09.1997			
8.	Pandit Jwala Prasad Jyotishi (Member Second and Third Lok Sabha)	10.09.1997			
~9 . ∕	Shri Mandali Venkata Krishna Rao (Member Second Lok Sabha)	27.09.1997			
	Shri Peter G. Marbaniang (Member Ninth and Tenth Lok Sabha)	29.9.1997			
<i>X</i> 1.	Shri Hardwari Lal (Member Eighth Lok Sabha)	21.10.1997			
12.	Death of School Children when a School bus carrying them fell into the Yamuna at Wazirabad in North-Delhi.	18.11.1997			
¥ 3.	Shri M. Kamalanathan (Member Fourth Lok Sabha)	17.08.1997	20.11.1997	0	3
بهو	Shri Laisram Achaw Singh (Member Second Lok Sabha)	14.11.1997	21.11.1997	0	3
3 5.	Shri Kapil Dev Shastri (Member Ninth Lok Sabha)	25.09.1997	02.12.1997	0	4

^{*}House was adjourned for the day without transacting any business.

6. PANEL OF CHAIRMEN

SI. No.	Name of Member	Date of Nomination
1.	Shri Basudeb Acharia	
2.	Shri P.C. Chacko	
3.	Shri Nitish Kumar	
4.	Smt. Geeta Mukherjee	13.9.1996
5 .	Shri P.M. Sayeed	
6.	Col. Rao Ram Singh	
7 .	Prof. Rita Verma	

Shri Chitta Basu, Member of Panel of Chairmen died on 5.10.1997.

9. RESOLUTIONS

*Private Members' Resolutions

1.	Number of Resolutions received											3
2.	Number of Resolutions admitted											3
3.	Resolutions withdrawn											Nil
4.	Resolutions negatived											Nil
5.	Resolutions part-discussed**											1

^{*}Private Members' Business relating to Resolutions was not transacted during the sixth session of Eleventh Lok Sabha.

^{**}Resolution remained part-discussed at the end of the fifth session. Resolution was not taken up for further discussion during the sixth session.

10. DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE FOR SHORT DURATION DISCUSSION UNDER RULE 193

No. of notices received	71
No. of discussions admitted	Nil
No. of discussions held	Nil
No. of discussions remained part-discussed	Nil
Total time taken	Nil

11. SPEAKER/DEPUTY SPEAKER/CHAIRMAN Announcements/Observations/References/Rulings

Subject			By whom	Date
Announcement House sine die	 •	of	Speaker	24.11.1997

12. STATEMENTS

(i) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during 11th Lok Sabha as on 12.1.1998.

	Total No. of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (22.5.1996 to 12.6.1996)	23	17	73.91
Second Session (10.7.1996 to 13.9.1996)	159	107	67.30
Third Session (20.11.1996 to 20.12.1996)	115	74	64.35
Fourth Session (20.2.1997 to 16.5.1997)	225	145	64.44
Fifth Session (23.7.1997 to 01.9.1997)	106	65	61.32
Sixth Session (19.11.1997 to 02.12.1997)	Nil	Nil	Nil

(ii) Statement showing time spent on Disorderly scene/interruptions in the House during Sixth Session of Eleventh Lok Sabha

Date	Time H.	spent M.	Remarks
20.11.1997	4	36	Due to interruptions, Lok Sabha adjourned at 1221 hrs. to meet at 1400 hrs. Lok Sabha re-assembled at 1403 hrs. and interruptions continued. Lok Sabha adjourned at 1409 hrs. for the day.
21.11.1997	5	57	Interruptions started at 1103 hrs. and continued upto 1108 hrs. Lok Sabha adjourned at 1108 hrs. for the day.
24.11.1997	2	00	Interruptions started at 1103 hrs. and continued upto 1127 hrs. Lok Sabha adjourned at 1128 hrs. to meet at 1400 hrs. Interruptions again started at 1405 hrs. and continued upto 1408 hrs. At 1408 hrs. H.S. gave his ruling re. slogan shouting. Lok Sabha was adjourned sine-die at 1412 hrs.
	12	33	-

Note: Time calculated on the basis of the normal time of the sitting of the House i.e. from 11 A.M. to 1 P.M. and 2 P.M. to 6 P.M.

13. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE SIXTH SESSION OF ELEVENTH LOK SABHA

Business	Time H		rcentage to the tal time taken
Government Bills	0	02 🔄	1.2
Obituary References, Papers laid on the Table, etc.	2	43 ;	98.8
Total	2	45	100.0